

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH**

**C.P No.656/2017  
O.A No.3154/2017**

New Delhi, this the 30<sup>th</sup> day of October, 2017

**Hon'ble Mr. V. Ajay Kumar, Member (J)  
Hon'ble Ms. Nita Chowdhury, Member (A)**

1. Surender Thakur, Aged 43 years,  
S/o Shri Jokhan Thakur  
R/o RM-175, Sanjay Camp,  
Chanakyapuri,  
New Delhi.
2. Rajneesh, Aged 31 years,  
S/o Shri Ram Ajor,  
R/o 237 T. Huts, Block-B  
Sanjay Camp, Railway Line, Chanakyapuri,  
New Delhi.
3. Manoj Kumar, Aged 40 years,  
S/o Shri Dhoom Singh  
R/o A-465, Sanjay Camp, Chanakyapuri,  
New Delhi. ....Petitioners

(By Advocate : Ms. Neelima Rathore for Mr. U. Srivastava)

**Versus**

1. Shri Rajiv Jain,  
Director,  
Intelligence Bureau, GOI  
Ministry of Home Affairs,  
North Block, New Delhi.
2. Shri Manoj Yadav,  
Joint Director Officer in-Charge  
Intelligence Bureau Central Training School  
35, Sardar Patel Marg,  
New Delhi.
3. Shri K.C. Pradhan,  
Assistant Director (Training),  
I.B., MHA, GOI,  
35 Sardar Patel Marg,  
New Delhi. ....Respondents

(By Advocate : Mr. Hanu Bhaskar)

**ORDER (ORAL)****Mr. V. Ajay Kumar, Member (J)**

Today, when this matter is taken up for hearing, learned counsel for the respondents' has produced an office memorandum dated 27.10.2017 and submitted that the respondents have fully complied with the order of this Tribunal.

2. In view of the substantial compliance of the order of this Tribunal, the C.P. is closed. Notices issued to the alleged contemnors are discharged. However, the petitioners are at liberty to avail their remedies, if they are still aggrieved, in accordance with law.

(Nita Chowdhury)  
Member (A)

(V. Ajay Kumar)  
Member (J)

/Mbt/